

DIVISION BENCH

ITEM NO.6

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA NO.189/2024 IN CP (IB) NO.23/ALD/2017

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAMAN ISPAT PVT LTD
UNDER SECTION	10 OF IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sandeep Arora, Adv. : *For the Applicant/ Union Bank of India*
Sh. Anil Kumar, PCS : *For the Res./ Liquidator*

ORDER

IA NO.189/2024

Ld. Counsel representing the Union Bank of India is present through VC.

- 1.** This application has been filed by the Applicant/ Financial Creditor for impleadment in the pending application vide IA No.573/2023, which has been moved by the non-applicant/ respondent *herein*.
- 2.** It is stated by the Ld. Counsel representing the Applicant that the non-applicant/ respondent has moved the aforesaid IA No.573/2023 challenging the rejection of its claim by the Liquidator.
- 3.** Let notice be issued to the non-applicant/ respondent. Notice be also given to the Liquidator. Ld. Authorized Representative, Sh. Anil Kumar appears through VC, who accepts notice on behalf of the Liquidator, and therefore waives service. He also seeks and is granted one week time to respond to the present application.
- 4.** The matter is adjourned for further hearing on 1st May, 2024, i.e. the date when IA No.573/2023 is already listed for hearing.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

15th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*